

**HARYANA VIDHAN SABHA**

**VIII SESSION**

**BULLETIN NO. 3**

**Wednesday, the 27<sup>th</sup> February, 2013**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Wednesday, the 27<sup>th</sup> February 2013 from 10.00 A.M to 2.03 P.M.).

**I. OBSERVATION OF THE SPEAKER REGARDING MAINTENANCE OF DECORUM AND DIGNITY OF THE HOUSE.**

At the outset, the Speaker made an observation to maintain the decorum and dignity of the House. He further requested all the Members not to pass sitting commentary to each other.

**II. QUESTIONS**

(a) Starred:

| <b>Total No. on the order paper</b> | <b>Answered</b> | <b>Not put</b> | <b>Postponed</b> | <b>No. of Supplementaries</b> |
|-------------------------------------|-----------------|----------------|------------------|-------------------------------|
| 20                                  | 12              | --             | -                | 31                            |

The remaining Starred questions were deemed to have been answered and replies thereto laid on the Table of the House.

(b) Unstarred: 38

**III. NOTICE OF CALLING ATTENTION MOTION**

When enquired, the Speaker informed Shri Anil Vij, MLA that his Calling Attention Motion regarding sharp upsurge of Swine Flu cases in Haryana has been admitted for 6<sup>th</sup> March, 2013.

**IV. NOTICES OF ADJOURNMENT MOTIONS**

The speaker admitted -

(i) the adjournment Motion No. 1 given notice of by Prof. Sampat Singh, MLA regarding loosing of moral right of Shri Om Prakash Chautala, M.L.A. to continue as Member of the Legislative Assembly and also the Leader of Opposition; and also

(ii) the adjournment Motion No. 2 given notice of by Shri Ashok Kumar Arora, MLA and three other MLAs regarding the irregularities committed by Skylite Hospitality Company in the purchase of land in Haryana.

On being admitted the Adjournment Motion No.1 by the Speaker, Shri Ram Pal Majra alongwith other members of his party objected not to take it up and obstructed the proceedings of the House. He insisted that as it is a sub-judice matter, so Adjournment Motion No. 1, given of by Porf. Sampat Singh, MLA, could not be discussed in the House.

**V. MOTION UNDER RULE 22 (2) AND (3)**

The Parliamentary Affairs Minister moved-

That the discussion on Governor's Address be postponed till 28<sup>th</sup> February, 2013 in favour of Adjournment Motions in the course of today 's Sitting at the time as the Assembly may decide under Rule 22 (2) and (3) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly.

The motion was put and carried.

**VI. ADJOURNMENT OF SITTINGS**

(i) As the Speaker admitted the Adjournment Motion No. 1 given notice of by Prof. Sampat Singh and postponed the discussion on Governor's Address, Shri Ram Pal Majra alongwith other Members of the Indian National Lok Dal again objected to it and obstructed the proceedings of the House. The Speaker requested all the Members to resume their seats but all the Members of the Indian Nation Lok Dal and a Member of Shiromani Akali Dal again came to the well of the House and started raising slogans. The Speaker again requested the Members to resume their seats but they did not do so. The Speaker warned them repeatedly. In spite of time and again having been asked by the Speaker to go back to their seats, they did not do so. There was a grave disorder in the House.

On finding grave disorder in the House, the Speaker adjourned the sitting of the House at 11.50 A.M. for 15 minutes.

The House then adjourned at 11.50 A.M. and re-assembled at 12.05 P.M.

(ii) Immediately after re-assembling the House, the Parliamentary Affairs Minister condemned the behaviour of the Members of the Indian National Lok Dal and a Member of Shiromani Akali Dal towards the Chair. Shri Ashok Kumar Arora, a Member of the Indian National Lok Dal said that his party always respects the Chair but he objected the comments passed by Shri Naresh Kumar Sharma, MLA against the Members of his party. Shri Naresh Kumar Sharma, MLA regreted whatever he said and withdrew his words but the Members of the Indian National Lok Dal did not satisfied with the explanation given of by Shri Naresh Kumar Sharma and stalled the proceedings of the House. The Speaker requested all the Members to resume their seats but all the Members of the Indian Nation Lok Dal and a Member of Shiromani Akali Dal again came to the well of the House and started raising slogans. The Speaker requested the Members to resume their seats but the Members did not resume their seats and continued speaking whereupon the Speaker warned them repeatedly. There was an uproar in the House.

On finding uproar in the House, the Speaker again adjourned the sitting of the House at 12.22 P.M. for 10 minutes.

The House then adjourned at 12.22 P.M. and re-assembled at 12.37 P.M.

## **VII. NAMING OF THE MEMBERS**

As soon as the House re-assembled, the Members of the Indian National Lok Dal and a Member of Shiromani Akali Dal again disrupted the proceedings of the House. The Speaker requested all the Members to resume their seats but all the Members of the Indian Nation Lok Dal and a Member of Shiromani Akali Dal again came to the well of the House and started raising slogans. The Speaker repeatedly warned them. Finding ruckus in the House, the Speaker named Shri S/Shri Abhay Singh Chautala, Ram Pal Majra, Ashok Kashyap, Ashok Kumar Arora, Bishan Lal Saini, Bahadur Singh, Dharampal Obra, Dilbag Singh, Ganga Ram, Hari Chand Midha, Jagdish Nayar, Kali Ram Patwari, Krishan Lal Panwar, Krishan Lal, Mamu Ram, Mohammad Ilyas, Narender Sangwan, Naseem Ahmed, Pardeep Chaudhary, Parminder Singh Dhull, Prithi Singh Nambardar, Phool Singh Kheri, Col. Raghbir Singh, Rajbir Singh Barara, Rameshwar Dayal, Smt. Saroj Mor, Subhash Chaudhary and Charanjit Singh and asked them to withdraw from the House. On not doing so, the Sergeant-at-Arms was directed to execute the orders with the aid of Watch and Ward Staff to remove them from the House. The Sergeant-at-Arms with the aid of Watch and Ward Staff removed the named Members from the House.

## **VIII. BRIEF STATEMENT BY THE MINISTER**

The Parliamentary Affairs Minister with the permission of the Speaker gave brief statement regarding the behaviour and conduct of the naming Members of Indian National Lok Dal and Shiromani Akali Dal in the House.

## **IX. MOTION UNDER RULE 30**

The Parliamentary Affairs Minister moved –

That Rule 30 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly be suspended and Government Business be transacted on Thursday, the 28<sup>th</sup> February, 2013.

The motion was put and carried.

## **X. ADMISSION OF ADJOURNMENT MOTIONS**

The Speaker, after taking the sense of the House, informed that he had admitted the adjournment Motion No. 1 given by Prof. Sampat Singh, MLA regarding loosing of moral right of Shri Om Prakash Chautala, M.L.A. to continue as Member of the Legislative Assembly and also the Leader of Opposition, would now be taken up tomorrow i.e. 28<sup>th</sup> February, 2013.

The Speaker also informed the House that he had admitted the adjournment Motion No. 2 given by Shri Ashok Kumar Arora, MLA and three other MLAs regarding

the irregularities committed by Skylite Hospitality Company in purchase of land in Haryana.

As the mover of the Adjournment Motion No. 2 was not present in the House, the Adjournment Motion No. 2 was not taken up and lapsed.

#### **XI. CALLING ATTENTION MOTION AND STATEMENT THEREON**

The Speaker admitted the Calling Attention Motion No.5 regarding malnutrition of children in Haryana given notice of by Prof. Sampat Singh, MLA. The Speaker asked Prof. Sampat Singh, M.L.A. to read out his notice and asked the Minister concerned to make a statement thereafter.

Prof. Sampat Singh, M.L.A. read out his notice.

The Education Minister made the statement.

#### **XII. RESUMPTION OF DISCUSSION ON THE GOVERNOR'S ADDRESS AND VOTING ON THE MOTION OF THANKS**

Discussion on the Governor's Address was resumed.

Shri Anil Vij, a member from the Bhartiya Janata Party, spoke for 30 minutes.

Shri Anil Dantori, member from the Treasury Benches, spoke for 10 minutes.

#### **XIII. WALK-OUT**

During the course of discussion on the Governor's Address and voting on the Motion of Thanks, all the Members of the Bhartiya Janata Party, present in the House, staged a walk-out as a protest against not giving more time to Shri Anil Vij, MLA to speak on the Governor's Address.

#### **XIV. PRESENTATION OF SUPPLEMENTARY ESTIMATES FOR THE YEAR 2013-2014 (SECOND INSTALMENT)**

The Finance Minister presented the Supplementary Estimates for the Year 2013-2014 (Second Instalment).

#### **XV. PRESENTATION OF REPORT OF ESTIMATES COMMITTEE**

Rao Dharampal, Chairperson, Estimates Committee, presented the Report of the Committee on Estimates on the Supplementary Estimates for the year 2013-2014 (Second Instalment).

#### **XVI. DISCUSSION AND VOTING ON DEMANDS FOR SUPPLEMENTARY ESTIMATES FOR THE YEAR 2012-2013 (SECOND INSTALMENT).**

Discussion and Voting on the Demands for Supplementary Grants.

According to previous practice and in order to save the time of the House, the demands on the order paper (No.1 to 3, 5 & 6, 8 to 11, 13 to 15, 19 & 20, 22 to 25, 32 & 33, 35, 39 & 40 and 43) were deemed to have been read and moved together and a general discussion on the supplementary demands was permitted. The Members were requested to indicate the demand No. on which they wish to raise discussion.

No Member rose to speak.

Demand Nos. 1 to 3 were put together and carried.

Demand Nos. 5 & 6 were put together and carried

Demand Nos. 8 to 11 were put together and carried.

Demand Nos.13 to 15 were put together and carried.

Demand Nos.19 & 20 were put together and carried.

Demand Nos. 22 to 25 were put together and carried

Demand Nos.32 & 33 were put together and carried.

Demand No.35 was put and carried.

Demand Nos. 39 & 40 were put together and carried

Demand No. 43 was put and carried.

**XVII. EXTENSION OF SITTING**

The Speaker, with the sense of the House, extended the time of the sitting of the House at 2.00 PM for 10 minutes.

The Sabha than adjourned till 10.00 A.M. on Thursday, the 28<sup>th</sup> February, 2013.

**CHANDIGARH**  
**THE 27<sup>th</sup> FEBRUARY, 2013**

**SUMIT KUMAR**  
**SECRETARY.**